

**PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF
DISA INDIA LIMITED**

Registered Office: 5th Floor, Kushal Garden Arcade, Peenya Industrial Area, Bangalore - 560 058

This announcement ("**Third Corrigendum to the Public Announcement**") which is in continuation of, and should be read in conjunction with, the Public Announcement dated December 17, 2008 ("**Public Announcement**"), **Corrigendum to the Public Announcement** published on February 2, 2009 and subsequent **Second Corrigendum to the Public Announcement** published on February 18, 2009, is being issued by Ambit Corporate Finance Private Limited ("**Manager to the Offer**"), on behalf of the **Acquirer** and the **PACs** to the shareholders of DISA India Limited ("**DISA India**" or the "**Target Company**") regarding the Offer.

The shareholders of the Target Company may please note the following:

On April 2, 2009, due to the unavailability of the required quorum at the Hon'ble Securities Appellate Tribunal ("**Tribunal**"), the Tribunal has deferred the hearing of the appeal to June 16, 2009.

The shareholders of the Target Company may further note, that in a meeting of the Board of Directors (the "**Board**") of the Target Company on February 24, 2009, the Board had approved shifting of registered office of DISA India Limited to 5th Floor, Kushal Garden Arcade, Peenya Industrial Area, Bangalore - 560 058 with effect from March 9, 2009.

This Third Corrigendum to the Public Announcement would also be available on the SEBI website <http://www.sebi.gov.in>.

Terms used but not defined in this Third Corrigendum to the Public Announcement shall have the same meaning as assigned in the Public Announcement, the Corrigendum to Public Announcement and the Second Corrigendum to the Public Announcement.

The Acquirer and the PACs, represented by their Board of Directors accept full responsibility for the information contained in this Third Corrigendum to the Public Announcement and also for fulfilling their obligations as laid down in the SEBI Takeover Code.

Issued by the Manager to the Offer:



Ambit Corporate Finance Private Limited

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On Behalf of the Acquirer & the PACs

Hamlet Holding II ApS

c/o Henrik Rosling Lonberg, Bredgade 38
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DISA Holding A/S

Herlev Hovedgade 17, 2730 Herlev
Denmark

DISA Holding II A/S

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DISA Holding AG

Kasernenstrasse 1, 8184 Bachenbulach
Switzerland

Date: April 14, 2009

Place: Mumbai

16h x12w (10-4-09)